

NATIONAL COMPANY LAW TRIBUNAL
DIVISION COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Premier Futsal Management Pvt Ltd

MAIN PETITION NUMBER : IBA/441/2019

(IA/MA) APPLICATION NUMBERS

IA/593(CHE)/2022

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208 IBA/441/2019
IA/593(CHE)/2022

ORDER

The Applicant is represented by the Ld. PCS Mr. V. Mahesh and the Respondents R4 to R6 are represented by the Ld. Counsel Ms. Josephine for S.V Pravin Rathinan through video conferencing mode.

It is stated by the Counsel for the Respondent that they have so far not filed the reply in the matter.

It is seen from the order dated 18.08.2022 two weeks' time was given to the Respondent to file the reply. As of now reply has not been filed.

The opportunity for filing reply in the matter stands forfeited.

List the matter on **17.01.2023** for further hearing.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)